

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4192  
ANSWERED ON:21.12.2005  
CONSTRUCTION OF CGHS DISPENSARY  
Nedurumalli Janardhana Reddy Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

to the reply given to Unstarred Question No. 5791 dated May 4,2005 regarding construction of CGHS dispensary in Shalimar Bagh, Delhi and state:

(a) whether the architectural building plans have been approved by the Municipal Corporation of Delhi(MCD) ;

(a) if not, the reasons for delay; and

(b) the time by which the MCD is likely to accord its approval?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) Yes, Sir. The architectural building plans have been approved by MCD vide their sanction letter 962/B/HQ/2003/134/AE-V-MCD dated 29.6.2005.

(b) & (c) In view of the (a) above, the questions do not arise.